

Search for Minerals in Kerala

1477 SHRI V M SUDHEERAN Will the Minister of STEEL AND MINES be pleased to state

(a) whether Government propose to intensify the search for mineral resources in the State of Kerala and

(b) if so the details of the schemes to be undertaken and actions already taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA) (1) and (b) Yes Sir The Geological survey of India during the field season 1977-78 propose to carry out investigations for clay graphite glass sand precious metals limestone and iron ore besides geological mapping in different parts of Kerala Investigations by drilling for graphite have already been taken up in Vadakode area in Ernakulam district

Payment of Minimum Wages to Agricultural Workers by Central Government Organisations

1478 SHRI CHITTA BASU Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

(a) whether Government are aware that the Central Government Organisations employing agricultural workers for various agricultural operations have not yet implemented the provisions of the Minimum Wages Act relating to the agricultural workers in different States and

(1) if so what steps are proposed to be taken for strict implementation of the same?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) (a) and (b) No complaints have been received about the non-implementation

of the Minimum Wages Act relating to agricultural workers in the establishments for which Central Government is the appropriate Government

Existence of Institution of Serfdom in Goa

1479 SHRI EBRAHIM SULAIMAN SAIT SHRI G M BANAIWALI A

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

(a) whether Government's attention have been drawn to the news item appearing in the Hindustan Times dated the 22nd October 1977 regarding existence of inhuman institution of serfdom with its all antiquated practices in Goa, and

(b) if so whether such type of institutions exist in some other parts of the country and if so what action Government have taken to remove such institutions from the country?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI) (a) Yes, Sir The attention of the Goa, Daman & Diu Administration has been drawn to the news item

(b) According to the latest available information so far only the State Governments of Andhra Pradesh Bihar Gujarat, Karnataka, Kerala Madhya Pradesh, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and the Union Territory of Mizoram have reported the existence of bonded labour

The Bonded Labour System (Abolition) Act, 1976 provides for abolition of bonded labour system with a view to preventing the economic and physical exploitation of the weaker sections of the community Responsibility for the enforcement/imple-